

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:381

ANSWERED ON:23.02.2011

ALLOCATION OF 2G SPECTRUM .

Kumar Shri Vishwa Mohan;Nahata Smt. P. Jaya Prada;Owaisi Shri Asaduddin;Pandey Shri Ravindra Kumar;Rao Shri Nama Nageswara;Shekhar Shri Neeraj;Singh Shri Bhola;Singh Shri Radha Mohan;Singh Shri Yashvir;Viswanathan Shri P.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has recently appointed Justice Shivraj Patil panel to go into the procedures followed in allocation of 2G spectrum;
- (b) if so, the composition and terms of reference of the panel;
- (c) whether the panel has submitted its report to the Government;
- (d) if so, the findings of the panel; and
- (e) the action taken/proposed to be taken by the Government on the findings of the panel?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (d) A One Man Committee (OMC) comprising Justice Shivraj V.Patil, Retired Judge of the Supreme Court was constituted by the Government on 13.12.2010. The OMC submitted its report on 31.01.2011 which has been uploaded on the website of the department ([www.dot.gov.in](http://www.dot.gov.in)). The terms of reference and a summary of the findings of the Committee are given in the Annexure.

(e) No decision has been taken in this regard.